## National Company Law Tribunal Allahabad Bench Allahabad

49(ND)/2014 TP46/397-398/ALL/ 16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2016.

NAME OF THE COMPANY: M/s Moradabad Club Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. To A. KHARI Solward 1 for Mar data Wellet

2. Mr. 919152649 88.

## Order dated 18.08.2016

## C.P. No. 49 (ND)/2014 M/s Moradabad Club Ltd.

Learned Counsel for petitioner is present and sought for time. However, it seems respondents are yet to file reply. For completion of pleadings time is granted till 08.09.2016. If, further pleadings are not filed by 08.09.2016 the right of the parties to file further pleadings shall stand forfeited.

List the matter on 08.09.2016.

SH.VSR AVADHANI (Judicial Member)